

association of the private agency that conducted the enquiry would be useful. This suggestion of the Minister HRD was readily agreed to and the Minister has been requested to furnish the name of the private agency so that intelligence Agency could associate with them and get to the root of the problem.

Mr. Speaker Sir, as mentioned in this august house on Tuesday the policy of the Government on this issue is very clear and open. No agency of the government are authorised to conduct any surveillance on anyone for political purposes. Government would do everything in its power to establish the facts. This is possible on receipt of the name of the private agency and gaining access to such evidence the agency has, which enabled it to reach a conclusion contrary to that of the intelligence Agency.

SHRI RAM NAIK (Bombay North): He should resign now.

[Translation]

SHRI MADAN LAL KHURANA (South Delhi): Mr. Speaker, Sir, if contrary to the facts serious charges are being levelled against the Government by a senior hon. Minister, then the Minister should be dropped from the council of Ministers. (*Interruptions*)

15.00 hrs.

#### MATTERS UNDER RULE 377

- (i) **Need to provide telecommunication link to all administrative headquarters of Arunachal Pradesh**

[English]

SHRI LAETA UMBREY (Arunachal East) Sir, Arunachal Pradesh, the Land of rising sun, has the worst communication

system in the country. The State has no airways, no railways and no waterways. It is linked with only road communication and telecommunication. But both the communication systems are available to the foothills, adjoining Assam only. It is understood that there is Government policy to link all the panchyats of the country by 1995. Whereas only two years are left, even the district and sub-divisional headquarters are not linked by telecommunication.

Therefore, I urge upon the Central Government to link all the administrative headquarters of Arunachal Pradesh by the end of this year.

- (ii) **Need for renovation of Jharsuguda aerodrome and extension of air services to Western Orissa**

SHRI SRIBALLAV PANIGRAHI (Deogarh). Sir, there is an aerodrome at Jharsuguda in Orissa constructed during the Second World War. Due to lack of maintenance, this aerodrome is now in a bad shape. It is situated at the centre of fast growing industrial areas of Sambalpur and Sundargarh districts having Rourkela Steel Plant, Orissa Cement Limited, Rajangpur, Ib Thermal Power Plant and Ib Valley Coal Mines, etc. There is legitimate demand for renovation of this aerodrome and introduction of Vayudoot services between Bhubaneswar and Jharsuguda and also providing a stoppage of Delhi Bhubaneswar flight at Jharsuguda at least two days a week to start with. But it is a matter of regret that instead of taking necessary steps to provide air services to Western Orissa Companies of five districts with a population of more than one crore, the concerned authorities are thinking of closing this aerodrome.

Considering the backwardness of the area and the immense potentiality of development and also the genuine demand to provide air-link to this region, I urge upon the Union Government to intervene in the